

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3247
TO BE ANSWERED ON 18.12.2015

INDIRA GANDHI MATRITVA SAHYOG YOJANA

3247. SHRI CHANDRA PRAKASH JOSHI.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): the salient features of Indira Gandhi Matritva Sahyog Yojana (IGMSY) implemented by the Government for pregnant and lactating women;
- (b): the budgetary allocation under the yojana along with grant-in-aid allocated/released and utilised and number of women beneficiaries thereunder during each of the last three years and the current year, State/UT-wise;
- (c): the number of districts covered under the yojana so far along with the number of districts and beneficiaries planned to be covered during the current year;
- (d): the measures taken by the Government to make the scheme more effective;
- (e): whether the Government is providing calorie rich food to children under Integrated Child Development Services (ICDS) Scheme and if so, the details thereof; and
- (f): whether said scheme has been extended/integrated under National Food Security Act at present and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a): The Ministry of Women and Child Development is implementing Indira Gandhi Matritva Sahyog Yojana (IGMSY), a centrally sponsored Conditional Maternity Benefit (CMB) scheme, under which the maternity benefits of Rs.6,000/- per beneficiary is provided in two equal instalments to pregnant and lactating mothers of 19 years and above, for first two live births, subject to fulfilment of certain conditions relating to maternal and child health. IGMSY aims to contribute better enabling environment to support the health and nutrition needs of pregnant and lactating women by providing cash incentives in their bank/post office accounts between the second trimester of pregnancy till the child attains the age of six

months. It also attempts to partly compensate for wage losses suffered by pregnant and lactating women prior to and after the delivery of the child.

- (b): Under IGMSY, there is no provision of State/UT-wise allocation of funds. The Year-wise funds allocated under IGMSY during the last three years and the current years is as under:

Year	2012-13	2013-14	2014-15	2015-16
BE/RE (Rupees in Crore)	520.00/84.00	500.00/300.00	400.00/360.00	438.00

The State/UT-wise details of funds released and utilisation reported under IGMSY during the last three years and the current year is at **Annex-I**. The State/UT-wise details of beneficiaries covered under IGMSY during the last three years and the current year is at **Annex-II**.

- (c): The IGMSY is being implemented in 53 selected districts across the country. The estimated number of beneficiaries for the current financial year in existing 53 districts is around 6 lakhs.
- (d): The scheme is being implemented using the Integrated Child Development Services (ICDS) Scheme platform to reach the intended beneficiaries. The scheme promotes adoption of optimal health and nutrition services provided under National Rural Health Mission (NRHM), Janani Suraksha Yojana (JSY) and ICDS Scheme through convergence. Mother Child Protection (MCP) card, a joint initiative of Ministry of Health and Family Welfare (MHFW) and Ministry of Women and Child Development (MWCD), is a primary verification tool for the scheme. MCP card helps to monitor services utilised by the IGMSY beneficiary.
- (e): As per revised nutritional & feeding norms for supplementary nutrition in ICDS Scheme issued on 24th February 2009, the details are as under:

Age group	Type of food	Calories (kcal.)	Protein (g)
Children 6 Months to 3 years	Take Home Ration (THR) in the form of Micronutrient Fortified Food and/or Energy-dense Food.	500	12-15
Severely under-weight children	THR in small frequent meals to the child.	800	20-25

Children 3 to 6 years	1.Morning snack 2.Hot cooked meal	500	12-15
Severely under-weight children	1. Morning snack. 2. Hot cooked meal. 3. Micronutrient Fortified Food and/or Energy-dense Food as THR.	800	20-25

- (f): The Ministry has revised the entitlement of the maternity benefit under IGMSY from Rs.4,000/- to Rs.6,000/- per beneficiary with effect from 5th July, 2013 in accordance with the National Food Security Act (NFSA), 2013.

Annex-I

Statement referred to in respect of part (b) of the Lok Sabha Unstarred Question No. 3247 for 18.12.2015 raised by Shri Chandra Prakash Joshi regarding Indira Gandhi Matritva Sahyog Yojana

State/UT-wise details of funds released and utilisation reported during the last three years and the current year under the Indira Gandhi Matritva Sahyog Yojana (IGMSY)

Sl. No.	Name of the States/UTs	2012-13 (Rupees in Lakh)		2013-14 (Rupees in Lakh)		2014-15 (Rupees in Lakh)		2015-16 (As on 30.11.2015) (Rupees in Lakh)	
		Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported
1	Andhra Pradesh	2734.68	2902.53	1814.47	3174.35	3,004.65	2100.90	1502.32	NR
2	Arunachal Pradesh	23.59	11.69	0	11.91	41.49	41.49	20.74	NR
3	Assam	0	674.85	149.78	2186.92	1,744.74	0	872.38	NR
4	Bihar	0	2440.13	1758.10	3849.02	4,862.81	2747.60	2431.4	NR
5	Chhattisgarh	557.76	936.79	1456.53	678.66	859.86	1500.00	429.94	NR
6	Goa	57.40	159.29	300.95	115.68	164.30	257.60	82.16	NR
7	Gujarat	1271.23	1078.92	1007.80	1085.70	1,504.88	1611.16	752.44	842.02
8	Haryana	50.35	94.63	343.65	46.20	0	216.42	171.82	NR
9	Himachal Pradesh	64.84	83.74	124.30	140.36	295.19	177.74	147.6	135.97
10	Jammu & Kashmir	349.04	172.03	665.24	689.44	522.38	0	261.2	NR
11	Jharkhand	0	307.10	34.64	320.55	0	331.26	17.32	NR
12	Karnataka	0	1188.78	1452.81	1124.55	0	1203.03	726.4	NR
13	Kerala	553.45	954.79	1390.69	1274.86	934.59	567.47	467.3	NR
14	Madhya Pradesh	1698.75	1552.29	2128.07	1942.89	3,627.44	2690.56	1813.72	3.5
15	Maharashtra	0	2066.32	3160.24	2078.19	2,838.51	2663.22	1419.26	NR
16	Manipur	43.72	41.98	0	0	0	0	0	NR
17	Meghalaya	0	58.64	53.93	33.18	0	0	26.96	NR
18	Mizoram	54.76	26.20	0	28.54	19.39	0	9.7	NR
19	Nagaland	39.79	15.79	60.64	57.09	56.90	56.90	28.46	NR
20	Odisha	336.84	1498.41	2038.85	1549.84	1,796.57	1788.41	898.28	1123.3
21	Punjab	0	603.65	66.20	355.82	0	439.44	33.1	NR
22	Rajasthan	0	1629.49	935.01	1750.97	3,640.40	2156.69	1820.2	NR
23	Sikkim	8.75	15.95	7.87	13.74	24.12	24.80	12.06	NR
24	Tamil Nadu	0	1430.12	3032.19	2997.68	2,241.40	2405.76	1120.7	NR
25	Telangana	0	0	0	0	1,877.78	1877.78	938.9	NR
26	Tripura	0	191.72	161.76	100.82	209.70	73.16	104.86	73.16
27	Uttar Pradesh	0	431.26	95.29	212.61	0	99.11	47.64	NR
28	Uttarakhand	332.14	299.18	322.64	525.19	570.58	418.16	285.3	NR
29	West Bengal	0	1941.95	394.82	1038.86	3,016.90	2072.68	1508.46	NR
30	Delhi	0	413.55	58.65	580.78	371.42	412.75	185.72	NR
31	Andaman & Nicobar Islands	12.44	12.44	122.32	116.36	44.35	44.30	22.18	NR
32	Puducherry	7.61	7.77	32.75	11.71	24.58	45.63	12.3	NR
33	Chandigarh	60.69	86.21	20.23	129.77	0	32.80	10.12	NR
34	Daman & Diu	0	18.86	4.13	5.58	18.70	0	9.36	NR
35	Dadra & Nagar Haveli	0	21.60	11.29		0	0	5.64	NR
36	Lakshadweep	0	0	0	0	0	0	0	NR
	Total	8257.83	23368.65	23205.84	28227.82	34,313.63	28056.82	18195.84	2177.95

* NR - Not Reported

**Statement referred to in respect of part (b) of the Lok Sabha Unstarred Question No. 3247 for
18.12.2015 raised by Shri Chandra Prakash Joshi regarding Indira Gandhi Matritva Sahyog
Yojana**

**State/UT-wise details of number of beneficiaries covered during the last three years and the
current year under the Indira Gandhi Matritva Sahyog Yojana (IGMSY)**

Sl. No.	States/UTs	2012-13	2013-14	2014-15	2015-16 (As on 31.11.2015)
1	Andhra Pradesh	65762	72988	49196	NR
2	Arunachal Pradesh	270	276	612	NR
3	Assam	13865	46663	NR	NR
4	Bihar	75669	60733	52617	NR
5	Chhattisgarh	13613	11639	NR	NR
6	Goa	3612	861	3958	NR
7	Gujarat	26226	22982	27309	13457
8	Haryana	2483	2915	4200	NR
9	Himachal Pradesh	1780	2654	4198	2360
10	Jammu & Kashmir	10767	7246	NR	NR
11	Jharkhand	7417	8700	8815	NR
12	Karnataka	29069	26141	23342	NR
13	Kerala	31962	27025	13947	NR
14	Madhya Pradesh	66431	46494	55496	NR
15	Maharashtra	47071	46809	50238	NR
16	Manipur	0	NR	NR	NR
17	Meghalaya	1199	850	NR	NR
18	Mizoram	2193	329	NR	NR
19	Nagaland	864	1052	333	NR
20	Odisha	39714	36012	38438	19288
21	Punjab	12247	8319	7894	NR
22	Rajasthan	41940	36947	47043	NR
23	Sikkim	1165	304	362	NR
24	Tamil Nadu	43178	41672	43203	NR
25	Telangana			87141	NR
26	Tripura	5031	2506	3740	956
27	Uttar Pradesh	14461	5560	2950	NR
28	Uttarakhand	6955	13074	9830	NR
29	West Bengal	58321	36090	53448	NR
30	Delhi	12049	15796	8365	NR
31	Andaman & Nicobar Islands	394	2858	596	NR
32	Puducherry	518	171	722	NR
33	Chandigarh	5953	3228	768	NR
34	Daman & Diu	554	77	NR	NR
35	Dadra & Nagar Haveli	1434	NR	NR	NR
36	Lakshadweep	0	NR	NR	NR
Total		644167	588971	598761	36061

